

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1 - IA/786(AHM)2024
in
C.P.(IB)/11(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Sunil Surendra Kakkad

.....Respondent

Order delivered on: 17/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aditya Gupta, Adv. a.w Mr. Mohit Gupta, Adv.

For the SBI :

For the Respondent :

ORDER

IA/786(AHM)2024

Learned Counsel for the applicant is directed to serve copy of order upon RP.

List for further consideration on 10.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)